## GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:1058 ANSWERED ON:05.08.2011 NABARD`S FUND FOR WOMEN EMPOWERMENT SCHEME Dhurve Jyoti;Naranbhai Shri Kachhadia;Pratapsinh Shri Chauhan Prabhatsinh;Yadav Shri M. Anjan Kumar

## Will the Minister of FINANCE be pleased to state:

(a) whether the Government has released funds for female entrepreneurs under women empowerment/welfare schemes of National Bank for Agriculture and Rurai Development (NABARD);

(b) if so, the details thereof for the last three years and the current financial year, State-wise including Madhya Pradesh, Gujarat and Andhra Pradesh;

(c) the norms for releasing such funds;

(d) the details of the beneficiaries of such released funds, State-wise including Madhya Pradesh, Gujarat and Andhra Pradesh; and

(e) the other steps taken/being taken by the Government in this direction?

## Answer

## THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) to (e): In order to facilitate and support the orderly growth of the micro-finance sector through diverse modalities for enlarging the flow of financial services to the poor, particularly for women and vulnerable sections of society, Government of India facilitated creation of Micro Finance Development Fund (MFDF) with a initial contribution of Rs.100 crore, to be funded by RBI, NABARD and Commercial Banks in the ratio of 40:40:20. Government of India had since re-designated the MFDF into MFDEF (Micro Finance Development and Equity Fund) and raised its corpus from Rs.100 crore to Rs. 200 crore and fully contributed by the stakeholders. The corpus of the fund has been increased to Rs. 400 crore in the budget for 2010-11.

This fund is used for various purposes such as (i) capacity building(ii) awareness cum refresher programme(iii) exposure and field visits(iv) micro enterprises development programme.

State wise details of financing support under the Micro Enterprise Development Programme (MEDP) of National Bank for Agriculture and Rural Development (NABARD) for the last three years is given at Annex.